

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-109
IB-753(ND)/2020

IN THE MATTER OF:

M/s. Spectrum Talent Management Pvt. Ltd.

....OPERATIONAL CREDITOR

SECTION

U/s 9 IBC Code 2016

Order delivered on 05.10.2020

CORAM:

CH. MOHD. SHARIEF TARIQ
MEMBER (JUDICIAL)
SHRI NARENDER KUMAR BHOLA
MEMBER (TECHNICAL)

PRESENT:

For the Applicant/OC : Ms. Surbhi Gupta, Advocate
For the Respondent/CD :
For the Intervener :

ORDER

Counsel for the Operational Creditor is present. The Registry is directed to issue notice to the Corporate Debtor. The counsel for the Operational Creditor is permitted to send private notice to the Corporate Debtor by all modes and file the proof of service on or before the next date of hearing.

List this matter on 6th November 2020.

- Sol -

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

- Sol -

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)